

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

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OA/TA/MP. No. 220/97/199

Smt. Manju Singh Versus U.O.I & ors.

Date of Order

Orders

6.6.97

Mr. Shiv Kumar, counsel for the applicant-

The learned counsel for the applicant-
seeks permission to withdraw the OA. Permission
granted. The OA is dismissed as withdrawn.


RATTAN PRAKASH
Judicial Member


(O. P. SHARMA)
Administrative Member

Received
on 17/9/97
Shiv Kumar